

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3851
ANSWERED ON:18.02.2014
SUICIDES IN JAILS
Rama Devi Smt.

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether incidents of deaths, suicides and attempt to suicides have been reported in various jails of the country;
- (b) if so, the number of such cases reported during each of the last three years and the current year separately, State-wise;
- (c) whether the Government has conducted any inquiry in these cases;
- (d) if so, the details thereof and the outcome of the inquiry along with the action taken against the negligent officials; and
- (e) the steps taken by the Government to check such cases in future and improve the security of prisoners in jails of the country?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R.P.N SINGH)

(a)to(c): Yes, Madam. As per data compiled by National Crime Records Bureau (NCRB) at the end of 2010, 2011 and 2012, a State/UT wise statement showing number of natural deaths and unnatural deaths including suicide of inmates in various jails of country is enclosed at Annexure-I. A statement showing number of suicides in various jails of the country State/UT wise is enclosed at Annexure-II.

The data on cases of attempt to suicides in jails is not maintained centrally.

(d)to(e): "Prisons" is a State subject as per entry 4 of List II of the Seventh Schedule to the Constitution of India. Therefore, the administration and management of prisons is primarily the responsibility of the State Governments.